## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CA/ 1/2016

NAME OF THE PETITIONER(S)

: Purushothaman Mooliyil Payyan

**UNDER SECTION** 

: 441

S.No. Name (in Capital)

Represented by

Signature

EI, Pur Whoman, NP. R KAMMAN.

Shri R Kannan, PCS, representing the applicant present and prayed time for submitting arguments. Time extended at request. Put up on 10.03.2017 at 10.30 <u>**A.M.**</u>

(Ch. Md. Sharief Tarie)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)